

Clause 1, the Enacting Formula and the Title were added to the Bill.

MR. SPEAKER : The Minister may now move that the Bill be passed.

RAO BIRENDRA SINGH : I beg to move :

"That the Bill be passed."

MR. SPEAKER : The question is :

"That the Bill be passed."

The motion was adopted.

PROF. MADHU DANDAVATE : Your speech was the longest.

MR. SPEAKER : Yes, I contributed the most.

MESSAGES FROM RAJYA SABHA

[English]

SECRETARY-GENERAL : Sir, I have to report the following messages received from the Secretary-General of Rajya Sabha :-

- (i) I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on Thursday, the 29th August, 1985, passed the enclosed motion concurring in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the House on the Lokpal Bill, 1985. The names of the members nominated by the Rajya Sabha to serve on the said Joint Committee are set out in the motion.

Motion

"That this House concurs in the recommendation of the Lok Sabha that the Rajya Sabha do join in the Joint Committee of the Houses on the Bill to provide for the appointment of a Lokpal to inquire into allegations of

corruptions against Union Ministers and for matters connected therewith and resolves that the following fifteen Members of the Rajya Sabha be nominated to serve on the said Joint Committee :-

- (1) Shri P. Shiv Shanker
- (2) Shri Hansraj Bhardwaj
- (3) Shri N.K.P. Salve
- (4) Shri Sultan Singh
- (5) Shri Anand Sharma
- (6) Shrimati Pratibha Devisingh Patil
- (7) Shri P. N. Sukul
- (8) Shri Baharul Islam
- (9) Shri Darbara Singh
- (10) Shri Lal K. Advani
- (11) Shri Virendra Verma
- (12) Shri Parvathaneni Upendra
- (13) Shri Dipen Ghosh
- (14) Shri R. Mohanrangam
- (15) Shri Murasoli Maran"

- (ii) "In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 29th August, 1985, agreed without any amendment to the Narcotic Drugs and Psychotropic Substances Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 28th August, 1985."

THE MINISTER OF PARLIAMENTARY AFFAIRS (SHRI H. K. L. BHAGAT) : Sir, just before I say a few words since the session is going to conclude, I wish to clarify one thing. There has been some confusion somewhere about the motion that was moved by Shri Ashok Sen yesterday regarding the submission of the Report to the House. The date mentioned in the Motion was not the first day of the next session, but it was 15th March, 1986. So the Report of the Joint Select Committee is to be presented to the House by 15th March, 1985. I want to clarify